

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.16526/2011

PARMESH CHAUDHARY Petitioner(s)

VERSUS

LOVELEEN SAINI Respondent(s)

Date: 29/06/2011 This Petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE A.K. PATNAIK
(Vacation Bench)

For Petitioner(s) Mr.Aftab Ali Khan, Adv.

For Respondent(s)

UPON being mentioned the Court made the following
O R D E R

List on 30th June, 2011.

[Usha Bhardwaj]
Court Master

[Savita Sainani]
Court Master